

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 113/11/2019 O.A./260/222/2019 S MUNDARY

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINESITEM NO:71 FOR APPLICANTS(S)

Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.:Mr. A. K. Mohapatra

Notes of The Registry	Order of The Tribunal				
	<p>List revised. None appears on behalf of the applicant. Ld. Counsel for the respondents is present.</p> <p>The OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	pms	
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)				
pms					